

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2019 &  
IA NOS. 1749 , 1796 & 1797 OF 2019**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution  
Company Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. G.Umapahty  
Mr. Anup Jain  
Ms. S.Rama

**ORDER**

Issue notice on the main appeal as well as on the IAs' to the Respondents returnable on 23.10.2019. Dasti, in addition, is permitted.

List the matter on **23.10.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj